

Jyoti Chitraban Film and Television Institute" was sanctioned by them under NLCPR Scheme on 20.12.2007 with approved cost of Rs. 1346.77 lakhs against which an amount of Rs.424.23 lakhs was released as first installment.

Spending on advertisements

2838. SHRI TARUN VIJAY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how much fund is spent during the last three years on advertising, the percentage thereof on individual media type like TV, Print media and radio channels; the details of distribution of order given to TV channels and print media especially to top 5-10 companies;

(b) the details of the money spent on advertisement of various leaders and distinguished personalities of the nation along with the names of such dignitaries, personality-wise; and

(c) on what basis the revenue is distributed to different media channels?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHARY MOHAN JATUA): (a) to (c) The requisite information is being compiled and will be laid on the Table of the House.

Promotion of Group B officials

2839. SHRI PRAVEEN RASHTRAPAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Ministry is aware about the unrest among Group B officials recruited directly by U.P.S.C. fifteen years ago;

(b) if so, the reasons for not promoting these officials to group A;

(c) whether the Ministry had referred the matter to D.O.P.T and/or U.P.S.C; and

(d) the details of progress in the matter as on date?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHARY MOHAN JATUA): (a) No, Sir.

(b) Does not arise.